

Opening of Naval Air Base at Arakkonam

4119. SHRI R. JEEVARATHINAM: Will the Minister of DEFENCE be pleased to state :

(a) the time by which the Naval Air Base at Arakkonam is likely to be opened;

(b) the number of persons whose land has been taken over for this purpose and the total land acquired;

(c) how many of them have been provided with employment;

(d) whether the Government propose to provide employment to the remaining persons;

(e) if so, when; and

(f) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) The I phase of the Naval Air Station Arakkonam is likely to be ready for commissioning by end 1991.

(b) Private land measuring 943.40 acres belonging to 535 persons has been taken over. The total land so far acquired for the Project is 1295.50 acres (including 352.10 acres of State Government land).

(c) 7 persons, one each from the families of the erstwhile land-owners, have so far been given employment under the Project and 19 persons, who were eligible and medically fit, have been recruited into the Navy.

(d) to (f) As per existing Government policy, no commitment can be given with regard to the provision of employment to members of displaced families. However, due consideration will be given in the matter of employment to the members of the families whose lands have been acquired, depending on the availability of

vacancies and fulfilment of qualifications and other eligibility criteria laid down for the posts for which they apply.

[Translation]

Modernisation of Burhanpur Tapti Mills

4120. SHRI MAHENDRA KUMAR SINGH THAKUR: Will the Minister of TEXTILES be pleased to state :

(a) whether the Burhanpur Tapti Mills, a unit of N.T.C., at Burhanpur was ravaged by fire in December, 1987;

(b) whether the draft of a modernisation scheme for the above Mills was submitted to the N.T.C., New Delhi for approval by the N.T.C., Indore after some changes and improvement within the limit of development investment;

(c) if so, whether the scheme has been approved by the NTC, New Delhi and an application has been submitted to the Industrial Development Bank of India for seeking a loan of Rs. 29 crores for the purpose; and

(d) if so, the time by which the loan would be made available by Industrial Development Bank of India?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) Yes, Sir.

(b) and (c) Yes, Sir. The proposal is awaiting clearance of the Board of NTC (Holding Company), New Delhi.

(d) Does not arise.